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Title: The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Planning laid a statement regarding status of implementation of the recommendations contained in the 225th Report of the Standing Committee on Science and Technology, Environment and Forests Demands for Grants (2012-13), pertaining to the Department of Space.

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THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Madam, on behalf of my colleague, Shri V. Narayanasamy, I beg to lay the statement on the status of implementation of recommendations contained in the 225th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants 2012-13 of Department of Space, in pursuance of Direction 73A of the hon. Speaker, Lok Sabha, issued under the provisions of Rule 389 of Rules of Procedure and Conduct of Business in the Lok Sabha *vide* Lok Sabha Bulletin Part II (No. 456) dated September 1, 2004.

The Parliamentary Standing Committee took evidence of the representatives of the Department of Space on 11th April, 2012, while considering Demands for Grants for the year 2012-13. The Committee recommended the Demands for Grants of the Department of Space in its 225th Report presented to the Rajya Sabha on 18th May, 2012 and laid on the Table of the Lok Sabha on 18th May, 2012.

The Standing Committee, in its report, made 10 recommendations. The 'Action Taken Report' on the actions suggested in the recommendations has been furnished by Department of Space in September 2012, which is under the consideration of the Standing Committee. A Statement showing the recommendations of the Parliamentary Standing Committee and the Action Taken Report on the same is laid on the Table.

...(Interruptions)
